

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 8th October, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 07/2017 (M.A. No. 270/2017)	Pema Ram & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. B. V. Niren, Adv. for R-5 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Pinaki Mishra, Sr. Adv. with Mr. Gaurav Juneja, Adv. for R-4 Mr. Om Prakash, Adv.
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 184/2017 (M.A. No. 319/2017 & M.A. No. 1251/2017)	Haryali Welfare Society & Ors. Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Pinaki Misra, Sr. Adv. Mr. Harish Pandey, Adv. for R-9 Mr. Raj Panjwani, Sr. Adv. Mr. A. R. Takkar, Adv. for R-10 Mr. D. N. Goburdhun, Adv. for R-11 Mr. Vivek Jaiswal, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF
3.	Execution Application No. 18/2018 IN O.A. No. 98/2017	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person Ms. Puja Kalra, Adv. for SDMC Ms. Sakshi Popli, Adv. for Delhi Jal Board Mr. Tarunvir Singh Khehar, Adv. for GNCTD
4.	Original Application No. 53/2018 (M.A. No. 139/2018)	Hukma Ram & Ors. Vs. The Member Secretary & Ors.	Mr. Sunil Joshi & Mr. Avin Chhangani, Advs. for Applicant Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan & RSPCB Mr. Arvind Soni, Adv. for R-4 & 6
5.	Original Application No. 351/2018 WITH	Jharsuguda Banchao Samiti Vs. Ministry of Environment and Forest & Ors.	Mr. Biswaranjan Paramguru, Adv. for Applicant Mr. Kumar Abhishek, Adv. for MoEF Mr. Shashank Bajpai, Adv. for R-2 Mr. Manoranjan Parikar, Adv. for R-3 Mr. Shlok Chandra, Adv. for R-4 Mr. Dhruv Mehta, Sr. Adv. with Mr. Sanjeeb Panigrahi, Adv. for R-6
6.	Original Application No. 608/2018	Prafulla Samantra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant

7.	Original Application No. 377/2018 (M.A. No. 863/2018 & M.A. No. 1466/2018)	Ayush Garg Vs. State of Himachal Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Manish Kumar, Adv. for State of HP Mr. Divya Prakash Pande, Adv. for HPSPCB Mr. P. Naresh & Mr. Dhruv Gupta, Advs. for R-3
8.	M.A. No. 755/2018 IN Execution Application No. 14/2016	Atul Bharadwaj Vs. Himachal Pradesh Pollution Control Board & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Aditya Dhawan, Adv. for HPSEB Mr. Manish Kumar, Adv. for State of HP Mr. Divya Prakash Pande, Adv. for HPSPCB Mr. Attin Shankar Rastogi, Adv. for MoEF
FOR HEARING			
9.	Original Application No. 391/2015 (M.A. No. 930/2015, M.A. No. 217/2016, M.A. No. 340/2016 & M.A. No. 1215/2016)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv., Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Mr. Ajit Pudussery, Adv. for R-5 Mr. Avijit Bhushan, Adv. for R-6 Ms. Meenakshi Arora, Sr. Adv. with Mr. Neelesh Sinha, Adv. for R-7 Mr. Pradeep Misra, Adv. for R-8 Mr. Raj Kumar, Adv. for CPCB Mr. Rajiv Nayar, Adv. Dr. Sandeep Singh, Adv. for State of UP
10.	Original Application No. 418/2015 (M.A. No. 968/2015 & M.A. No. 1224/2015)	Ferozpur Welfare Society (Regd.) Vs. State of Haryana & Ors.	Ms. Preeti Singh & Mr. Gagandeep Sharma, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 8 & 10 Mr. Raj Kumar, Adv. for R-2 Mr. Shivesh P. Singh, Adv. for R-11,14,21&23 Mr. S. N. Gupta, Adv. for R-12 Mr. Ajay Kr. Talesara, Adv. for R-13 Ms. Tanvi Sharma, Adv. for R-18 Mr. Pintu Jain, Adv. for R-19 Mr. Parveen Gupta, Adv. for R-21 Mr. Vivek K. Tondon, Adv. for R-25 to 29 Mr. Aamir Khan, Adv. (LC)
11.	Original Application No. 487/2015 (M.A. No. 1290/2018)	Bharat Jhunjunwala & Ors. Vs. Inland Waterways Authority of India & Ors.	Ms. Shibani Ghosh Chowdhury, Adv. for Applicant Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for R-1 Ms. Sakshi Popli, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Ms. Deep Shikha Bharati, Adv. for UP Mr. Rudreshwar Singh, Adv. for R-5 Mr. Ritwick Dutta, Adv. Ms. Priyanka Swami, Adv. Mr. Varun Thakur, Adv. for NMCG Mr. Gautam Singh, Adv. for State of Bihar
12.	Original Application No. 383/2016	Vishal Singh & Anr. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Applicants Mr. Krishna Kumar Singh, Adv. for MoEF Ms. Yogmaya Agnihotri, Adv. for R-4 Mr. A. K. Panda & Mr. M. Paikaray, Advs. for Odisha SPCB Mr. Raj Kumar, Adv. for CPCB Mr. Om Prakash, Adv. for Ministry of Railway

13.	Original Application No. 500/2016 (M.A. No. 953/2016 & M.A. No. 849/2017)	Krishan Kumar Vs. Chief Secretary, Govt. of NCT, Delhi & Ors.	Mr. Sanjeev Gupta & Mr. Reahul Pandey, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1-5 Mr. Ankit Verma, Adv. for State of UP Ms. Puja Kalra, Adv. for North MCD Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Dinesh Jindal, LO for DPCC Mr. Akhil Sachar, Adv.
14.	Original Application No. 611/2016 (M.A. No. 1164/2016 & M.A. No. 1534/2017)	Surender Singh Vs. Haryana State Industrial and Infrastructure Development Corporation & Anr.	Mr. Suryadeep Singh, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana Mr. Pragyan Sharma, Adv.
15.	Original Application No. 637/2016	Subir Mario Chowfin Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. D. Bharathi Reddy, Adv. for R-1 to 7 Mr. Rahul Verma, AAG Mr. Utkarsh Jain, Adv. Mr. Jatinder Kumar Bhatia, Adv. for R-9 Mr. Krishna Kumar Singh, Adv. for R-10 Mr. Rajkumar, Adv. for CPCB Mr. Krishna Prakash Dubey, Adv. for Jal Santhan
16.	Execution Application No. 18/2017 (M.A. No. 1455/2018 & M.A. No. 1457/2018) IN O.A. No. 16/2014	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. R. Venkata Raman, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-5 Mr. Sudhir Kulshreshtha, Adv. Mr. Tarunvir Singh Khehar, Adv. Ms. Jagrati Singh, Adv. Mr. Rajiv Bansal, Sr. Adv. with Ms. Jagriti Singh, Adv. for R-6 P & P Law Offices for Applicant in M.A. No. 1455/2018 Mr. Tushar Agarwal, Adv. for Applicant in M.A. No. 1457/2018
17.	Original Application No. 126/2017	Vikrant Tongad Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. Mukul Singh, Adv. Mr. Attin Shankar Rastogi, Adv. Mr. Tarunvir Singh Khehar, Adv. for R-2 & 4 Mr. Dinesh Jindal, LO for DPCC Mr. Raj Kumar, Adv. for CPCB Mr. Balendu Shekhar, Adv. for EDMC Mr. Mukesh Kumar Verma, Adv. Mr. Anchit Sharma, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for U.P. Ms. Deep Shikha Bharati, Adv. for U.P. Mr. V. K. Shukla, Adv. for R-10
18.	Original Application No. 398/2017	Pratap Bhanu Singh Shekhawat Vs. Department of Mines & Geology & Ors.	Mr. Jaideep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. S.S. shamsbery, AAG for Rajasthan Mr. Pinaki Misra, Sr. Adv. with Ms. S. Laxmi Iyer, Adv. for Parekh & Co. Mr. Narender Pal Singh, Adv. for Birla Group Mr. Bhakti Vardhan Singh, Adv. for R-6

19.	Original Application No. 651/2017	Ummed Ali & Anr. Vs. M/s International Agro Foods & Ors.	Mr. Anuj Bhandari, Adv. for Applicant Mr. M. Z.Choudhary & Mr. S.A. Zaidi, Advs. Mr. Rajkumar, Adv. for CPCB Mr. Raman Yadav, Adv. for GDA Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharati, Adv. for UP Mr. I. K. Kapila, Adv. for R-8 Ms. Antima Ashok Bazaz, Adv.
20.	Original Application No. 680/2017 (M.A. No. 1335/2017)	Rajpal Vs. Mines and Geology Department, Govt. of Haryana & Ors.	Mr. Shanmuga Patro, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 6 Ms. Ritwika Nanda, Adv. for R-7 Mr. Manoj Chauhan, Adv. for R-8 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB
21.	Original Application No. 343/2018 (M.A. No. 1330/2018)	Jinendra Kumar Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Eisha Krishn, Advs. for Applicant Ms. Pushp Gupta & Mr. Robin Kumar, Advs. for MoEF Mr. Pradeep Mishra, Adv. for UPPCB Mr. Amit Tiwari, Adv. for State of U.P. Mr. Shashank Bajpai, Adv. for R-3 Mr. Ajit Sharma, Adv. for R-8 Mr. Ankit Kumar, Adv. for R-10 Mr. Tarunvir Singh Khehar, Adv. for ADA
CASES AT SR. NO. 22 TO 26 WILL BE TAKEN-UP ON 29.10.2018 FOR HEARING			
22.	Original Application No. 681/2017	Gauri Maulekhi Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Priyanka Bangari, Adv. for Applicant Mr. Thakur Sumit, Adv. for R-1 Mr. R. N. Singh, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. R.H.A. Sikander, Adv. for R-4 Mr. Mehmood Pracha, Adv. Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rajkumar, Adv. for CPCB Mr. Naginder Benipal, Adv. for PPCB
23.	Original Application No. 776/2017 (M.A. No. 226/2018) (Earlier O.A.No. 177/2017)	Ashwini Kumar & Anr. Vs. Central Pollution Control Board	Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB Mr. Pinaki Misra, Sr. Adv. with Mr. Anubhav Anand Aron, Adv. Mr. B. V. Niren, Adv. for CGWA Mr. S. A. Zaidi, Adv. Mr. Anunaya Mehta, Adv. Mr. Divya Prakash Pande, Adv. for HPSPCB Mr. Manish Kumar, Adv. for State of HP Mr. A. A. Aron, Adv. Mr. Deep Shikha Bharati, Adv. for State of UP
24.	Original Application No. 809/2017 (M.A. No. 1541/2017)	Rajeev Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Sanchit Garga & Mr. Anubhav Singh, Advs. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 to 4 Ms. Puja Kalra & Mr. Virender Singh, Advs. for SDMC

25.	Original Application No. 822/2017 (M.A. No. 1566/2017)	Mahesh Chandra Sharma Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Thakur Sumit, Adv. for R-1 Ms. Deep Shikha Bharati, Adv. for R-3 & 6 Mr. Pradeep Misra, Adv. for R-4 Mr. Ajit Sharma, Adv. for R-5 Mr. Gaurav Agarwal, Adv. for R-7 & 8 Mr. Suresh Chandra Yadav, Adv. Mr. Satish Kumar, Adv. for CPCB
26.	Original Application No. 20/2018 (M.A. No. 45/2018)	Hans Raj Chugh Vs. Commissioner North Delhi Municipal Corporation of Delhi & Ors.	Ms. Nidhi Tilak Raj, Adv. for Applicant Ms. Puja Kalra, Adv. for NDMC
CASES AT SR. NO. 27 TO 31 WILL BE TAKEN-UP ON 30.10.2018 FOR HEARING			
27.	Appeal No. 22/2018 (M.A. No.219/2018)	Undir Paryavaran Saurakhxan Manch & Anr. Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Jai A. Denadrai, Adv. for State of Goa Mr. A. D. Bhohe, Adv. for R-2
28.	Original Application No. 34/2018	Vikrant Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Satyalipsu Ray, Adv. for MoEF Mr. Varun Thakur, Adv. for NMCG Mr. A. K. Prashad, Adv. for MoWR Mr. Rahul Verma, AAG for Uttarakhand Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB Mr. Mukesh Verma, Adv. for UKPCB Mr. Pradeep Mishra, Adv.
29.	M.A. No. 182/2018 IN Execution Application No. 45/2017 IN O. A. No. 682/2016	Pavit Singh Vs. Union of India & Ors.	Ms. Anunaya Mehta, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Mukul Singh, Adv. for MoEF
30.	M.A.No.258/2015 IN Original Application No. 10/2014	Pavit Singh Vs. The State of NCT Of Delhi & Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Adv. for the Applicant Mr. Tarunvir Singh Khehar & Mr. Vivek Kumar Tondon, Adv. for R-1, 2 4 & 6 Mr. Mukul Singh, Adv. for MoEF Mr. Ashwani Kumar Dubey, Adv. Mr. Rajesh Kumar, Adv. Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal, Sr. Adv. for DDA
31.	Original Application No. 428/2018	Joginder & Ors. Vs. State of Haryana & Ors.	Ms. Preeti Singh, Adv. for Applicants Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3 Mr. Atul Dewan, Adv. for R-4 & 5

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